

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 1464 of 2020

Dhiren Sah Petitioner

Versus

The State of Jharkhand & another Opposite Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mrs. J. Mazumdar, Advocate

For the Opposite Party : A.P.P.

4/25.06.2020 The opposite party no. 2 has not been served the notice.

As such, the hearing of this application be extended for a further period of two weeks.

Interim order dated 05.03.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J)